

æ For Judgment@@
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ITEM No.1B

COURT NO. 10

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3299 OF 2000@@
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M/S. INDIAN RAILWAY CONSTRUCTION CO. LTD. ...APPELLANT

VERSUS

AJAY KUMAR ...RESPONDENT

[HEARD BY HON'BLE PATIL & PASAYAT, JJ.]

Date : 27/02/2003 This appeal was called on for pronouncement of
Judgment today.

CORAM :
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Ms. Suruchii Aggarwal, Adv.

For Respondent (s) Mr. V. Shekhar, Adv.
Mr. K.R. Nagaraja, Adv.

The Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Hon'ble Mr. Justice Arijit Pasayat pronounced the
judgment of the Court today.
The appeal is disposed of in terms of the signed
judgment.

.SP1
Sarita (Shelly Sengupta)
Court Master

(Signed Reportable judgment is placed on the file)@@
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